

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 30<sup>th</sup> June, 2025.**

**No. LJ (A) 84/2021/312** - In exercise of powers conferred under sub - section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012, the Governor of Meghalaya is pleased to appoint Smti. Rinish Siangshai, Advocate as the Addl. Special Public Prosecutor (POCSO), West Jaintia Hills, Jowai with immediate effect and until further orders.

Sd/-  
Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.

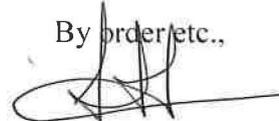
**Memo No. LJ (A) 84/2021/312-A,**

**Dated Shillong, the 30<sup>th</sup> June, 2025.**

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, West Jaintia Hills, Jowai.
4. The District & Session Judges, West Jaintia Hills, Jowai.
5. The Superintendent of Police, West Jaintia Hills, Jowai.
6. The Accountant General ( A &E), Meghalaya, Shillong- 793001.
7. Smti. Rinish Siangshai, Advocate. Charge report of assuming charge as Addl. Special Public Prosecutor along with contact No. should also be furnished to this Department.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Jowai Bar Association, Jowai.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, Jowai Treasury, Jowai.
12. Law (B) Department.
13. DEO, Law Department.
14. Guard file.

By order/etc.,



Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.